

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3974
ANSWERED ON:20.12.2005
EXPANSION OF SCHEDULE AREAS
Athawale Shri Ramdas;Bhagora Shri Mahavir

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal from different State Governments for the expansion of Scheduled areas and for the declaration thereof ;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government thereon ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI P.R. KYNDIAH)

(a) Yes, Sir. This Ministry has received proposals for expansion of the scheduled areas from the State Governments of Andhra Pradesh, Himachal Pradesh and Uttranchal.

(b)&(c)The criteria followed for declaring an area as scheduled area are preponderance of tribal population, compactness and reasonable size of the area. The Government of Andhra Pradesh has submitted a proposal to include 805 villages of nine districts in the scheduled areas to make the tribal sub plan and scheduled area co-terminus. The matter has been processed as per the procedure established for the purpose.

The Government of Himachal Pradesh and Uttranchal have submitted proposals to declare the Giripar area of Himachal Pradesh and some areas of Uttranchal respectively as scheduled areas. The proposals are linked with inclusion of various communities of these areas in the list of scheduled tribes. The proposals of State Governments of Himachal Pradesh and Uttranchal do not at this stage fulfill the above criteria.